

Serial No. of Order	Date of Order	Order with Signature O.A. No. 278 of 1990.
6.11.2.91		<p>Mr. G.A.RDora learned Counsel for the applicant is present. Mr. S.C.Ghosh, Administrative Officer of Respondent No.2 submits that a move has been made for transferring this case to the Principal Bench as cases involving similar questions are pending before that Bench. Mr. Dora says that he has no information in this regard. Mr. Ghosh on behalf of Respondent No.2 prays for two months time to file the counter. Call on 15.4.1991 for hearing. Counter must be filed in the meantime, failing which the matter will be heard without counter. Stay to continue till then.</p>
7. 15.4.91		<p><i>P.21</i> Vice-Chairman</p> <p><i>AC</i> Member (Judicial)</p> <p>Perused the copy of the order passed by the Hon'ble Chairman on 22.3.91 annexed to despatch No.284 dated 26.2.91 of the Principal Bench. From the copy of the order, it appears that OA no.268, 278 & 279 of 1990 pending before this Bench have been transferred to the Principal Bench for hearing along with other similar matters. Send the records to the Principal Bench. The stay order already granted to continue till the records are put up before the Principal Bench for its orders.</p> <p><i>P.21</i> Vice-Chairman</p> <p><i>AC</i> Member (J)</p>

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/TARA/CCP No. 268/90 (19 Lucknow suit)

Amiya Kumar Behar & Ors.
APPLICANT(S)

COUNSEL

VERSUS

I.C.A.R.
RESPONDENT(S)

COUNSEL

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Date	Office Report	Orders
		<p><u>1.2.1991</u> <u>MP 368/91, MP 369/91 & MP 370/91</u></p> <p>Petitioner through counsel Shri A.K. Sikri.</p> <p>The prayer in these cases is for transfer of the O.As 1082/89, 268/90 and 123/90, pending before the Allahabad Bench, Cuttack Bench and Lucknow Bench, to the Principal Bench of the Tribunal. It is stated that the similar matters have been filed before the Principal Bench. These are O.As 1510/90 and 877/90 (Dr. S.M. Ilyas & Ors Vs. ICAR and ARS Scientist Forum Vs. UCI & Ors).</p> <p>Let notice issue to the respondents in M.Ps 368, 369 and 370/91, returnable by 15.3.1991. Meanwhile, further proceedings in the O.As 1082/89, 268/90 and 123/90, pending before the Benches at Allahabad, Cuttack and Lucknow shall remain stayed until further orders on 15.3.1991. Order <u>DASTI</u>.</p> <p style="text-align: right;">(AMITAV BANERJEE) "CERTIFIED TRUE COPY Dt..... 4.2.1991 5/2/91 Section Officer Central Administrative Tribunal Principal Bench, New Delhi</p> <p style="text-align: right;">SRD</p>